

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892015, 011-28036501 (O)

Email: dja@njc.in

No. DJA/Trg/AHT/1977/2025/5537

15th November, 2025

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, West, THC
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

Sub: Judicial Colloquium on Anti-Human Trafficking on 22nd November 2025.

Respected Madam/ Sir,

In continuation to this office letter dated 27.10.2025 regarding the above noted subject, this is to inform that as per approval of Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting a 'Judicial Colloquium on Anti-Human Trafficking' for JMFCs dealing with cases under the Immoral Traffic (Prevention) Act, 1956 (Full Strength), Mixed Group of other DHJS & DJS Officers, Principal Magistrates, Juvenile Justice Board, Public Prosecutors, District Nodal Police Officers Anti-Human Trafficking Unit, Chairpersons, Child Welfare Committees, Legal Aid Counsels/Legal Aid Defence Counsels and Civil Society Organisations/NGOs on 22nd November, 2025 at the Auditorium, Delhi Judicial Academy.

The approved nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'. It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023 (Copy enclosed), whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case any nominated officer(s) is / are transferred/ retired/ has proceeded on long leave before holding of the programme, the successor officer shall stand nominated in his/her place for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 22nd November, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours sincerely,

Encl.: As above

(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE(PC ACT)
(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.JOTP/RACC/Gaz./2025/ 10900/D-10915/D

Dated,

17/11/2025 at 5:00 PM

Copy forwarded digitally alongwith its enclosure for information and necessary action to :-

1. Sh. Murari Prasad Singh, Special Judge (PC Act)(CBI)-02
2. Ms. Chetna Singh, Presiding Officer, Labour Court-06
3. Ms. Chhavi Kapoor, Special Judge (PC Act)(CBI)-07
4. Ms. Jyoti Maheshwari, ACJM-05
5. Ms. Neha Mittal, ACJM-03
6. Sh. Paras Dalal, ACJM-01
7. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
8. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex

**Nomination List of Judicial Officers
for**

Judicial Colloquium on Anti - Human Trafficking for JMFCs dealing with cases under the Immoral Traffic (Prevention) Act, 1956 (Full Strength), Mixed Group of other DIJS & DJS Officers, Principal Magistrates, Juvenile Justice Board, Public Prosecutors, District Nodal Police Officers Anti-Human Trafficking Unit, Chairpersons, Child Welfare Committees, Legal Aid Counsels/Legal Aid Defence Counsels and Civil Society Organisations/NGOs.

**on
22nd November, 2025**

DIJS				
S.N.	Name of Officer (Mr./Ms.)	Present posting	Civil/ Police District	Place of Posting
1	Abhishek Goyal	ASJ	Central	THC
2	Priyanka Bhagat	ASJ (SC-RC)	Central	THC
3	Shilpi Jain	ASJ	Central	THC
4	Syed Zishan Ali Warsi	ASJ	New Delhi	PHC
5	Abhilash Malhotra	PO MACT	New Delhi	PHC
6	Sugandha Aggarwal	District Judge	New Delhi	PHC
7	Colette Rashmi Kujur	ASJ (POCSO)	East	KKD
8	Snigdha Sarvaria	ASJ (SC-RC)	East	KKD
9	Ashish Rastogi	ASJ-cum-ASJ (Electricity)	East	KKD
10	Kapil Kumar	ASJ (Special Fast Track Court)	North-West	Rohini
11	Munesh Garg	ASJ	North-West	Rohini
12	Ashish Aggarwal	District Judge	North-West	Rohini
13	Samar Vishal	ASJ	South	Saket
14	Pawan Kumar	ASJ	South	Saket
15	Gaurav Gupta	Special Judge (NDPS)	South	Saket
16	Ajay Gulati-II	ASJ (SC-POCSO)	North-East	KKD
17	Richa Parihar	ASJ (SC-POCSO)	North-East	KKD
18	Shankar Narayanan	ASJ (POCSO)	North-East	KKD
19	Sushil Kumar	ASJ	North	Rohini
20	Ravinder Singh-II	District Judge	North	Rohini
21	Vikram Bali	District Judge	North	Rohini
22	Murari Prasad Singh	Special Judge (PC Act) (CBI)		Rouse Avenue
23	Chetna Singh	POLC		Rouse Avenue
24	Chhavi Kapoor	Special Judge (PC Act) (CBI)		Rouse Avenue
25	Kumar Rajat	ASJ	Shahdara	KKD
26	Surabhi Sharma Vats	ASJ	Shahdara	KKD
27	Aakanksha Vyas	ASJ (POCSO)	Shahdara	KKD
28	Himanshu Raman Singh	ASJ (FTC)	South-West	Dwarka
29	Rohit Gulia	ASJ (SC-POCSO)	South-West	Dwarka
30	Anurag Dass	ASJ (FTSC) (POCSO)	South-West	Dwarka
31	Sachin Jain	ASJ (POCSO)	West	THC
32	Divyang Thakur	ASJ (POCSO)	West	THC
33	Vishal Pahuja	ASJ (SC-RC)	West	THC
34	Neha	District Judge	South-East	Saket
35	Geetanjali	ASJ (FTC)	South-East	Saket
36	Anu Aggarwal	ASJ (POCSO)	South-East	Saket
DJS				
37	Payal Singal	JM First Class	Central	THC
38	Vaibhav Garg	JM First Class	Central	THC
39	Sayesha Chadha	JM First Class	Central	THC
40	Vaibhav Kumar	JM First Class	New Delhi	PHC
41	Kavita Bist	JM First Class (Mahila Court)	New Delhi	PHC
42	Sachin	JM First Class	East	KKD
43	Sanya Singh	JM First Class	East	KKD
44	Gaurav Sharma	ISC C-cum-ASJ-cum-GJ	North-West	Rohini
45	Gaurav Katariya	JM First Class	North-West	Rohini
46	Apoorv Bhardwaj	JM First Class	North-West	Rohini

47	Jyoti Maheshwari	ACJM		Rouse Avenue
48	Neha Mittal	ACJM		Rouse Avenue
49	Paras Dalal	ACJM		Rouse Avenue
50	Nidhi Singh	JM First Class	South	Saket
51	Chalinder Singh	JM First Class	South	Saket
52	Nirmala Singh	JM First Class	South	Saket
53	Neha Barupal	JM First Class (Mahila Court)	North-East	KKD
54	Shruti Saraswat	JM First Class	North-East	KKD
55	Aakash Mohan Singh	JM First Class (NI Act) Digital Court	North-East	KKD
56	Renu	Civil Judge	North	Rohini
57	Garima Jindal	JM First Class	North	Rohini
58	Gaurav Dahiya	JM First Class (NI Act) Digital Court	North	Rohini
59	Udbhav Kumar Jain	JM First Class	Shahdara	KKD
60	Deepakshi Rana	JM First Class	Shahdara	KKD
61	Sonica Meena	JM First Class (NI Act) Digital Court	South-West	Dwarka
62	Suneet Anand	Civil Judge	South-West	Dwarka
63	Amit Kumar	Relieving JMFC/Civil Judge	South-West	Dwarka
64	Aneez Bishnoi	JM First Class	West	THC
65	Ankit Karan Singh	JM First Class	West	THC
66	Shivli Talwar	JM First Class (Mahila Court)	West	THC
67	Seema Nirmal	JM First Class	South-East	Saket
68	Marilyn Joanna Khakha	JM First Class (Mahila Court)	South-East	Saket
69	Garima Garg	JM First Class (NI Act)	South-East	Saket
JMFC (Dealing with ITP Cases)				
70	Nishat Bangarh	JM First Class	Central	THC
71	Karanbir Singh	JM First Class	Central	THC
72	Charan Salwan	JM First Class	New Delhi	PHC
73	Animesh Kumar	JM First Class	New Delhi	PHC
74	Pritu Raj	JM First Class	East	KKD
75	Sanghmitra	JM First Class	Shahdara	KKD
76	Saurabh Goyal	JM First Class	South-West	Dwarka
77	Komal	JM First Class	West	THC
78	Shashank Nandan Bhatt	JM First Class	West	THC
79	Rahul Jain	JM First Class	South-East	Saket
80	Akansha Gautam	JM First Class	South-East	Saket
81	Vinod Joshi	ACJM	South-East	Saket
82	Raghav Sharma	JM First Class	South-East	Saket
83	Abhinav Singh	JM First Class	North-West	Rohini
84	Ashish Kumar Meena	JM First Class	South	Saket
85	Bhanu Pratap Singh	JM First Class	South	Saket
86	Pankaj Rai	JM First Class	North-East	KKD
87	Anmol Nohria	JM First Class	North-East	KKD

Principal Magistrate JJB

88	Rahul Verma	Principal Magistrate, JJB-I	Central	Kingsway Camp
89	Akanksha Garg	Principal Magistrate, JJB-VI	East	Family Court Complex, Vishwas Nagar
90	Chitranshi Arora	Principal Magistrate, JJB-VII	South-West	Dwarka